

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 102
(IB)-1045(ND)2020
IA-1693/2021

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd

...

Applicant/Petitioner

Versus

Sanyog Healthcare Limited.

...

Respondent

Under Section: 9 of IBC Code ,2016

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 26.04.2021.



**T.S. Singh
(Court Officer)**